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GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE AND BANKING  
(REVENUE WING)

NEW DELHI: DATED THE 20<sup>th</sup> February, 1977.

NOTIFICATION  
(INCOME-TAX)


NO. 1672 (F.NO.197/143/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Govind Bhawan Karyalaya, Calcutta" for the purpose of the said section for and from the assessment year 1974-75.

Sd/  
( M. SHASTRI )  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Manager, Govind Bhawan Karyalaya, 151, Mahatma Gandhi Road, Calcutta. This notification supersedes Central Government's letter F.NO.197/143/76-IT(AI) dated 23.12.76.
2. The Commissioner of Income-tax, West Bengal-VII, Calcutta, with reference to Board's endorsement of even number dated 23.12.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&R)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Co. Affairs (Department of Legal Affairs), New Delhi.

  
( M. SHASTRI )  
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